

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3920**  
TO BE ANSWERED ON 10.08.2017

**HOUSEHOLD TOILETS UNDER MGNREGS**

**3920. SHRI VINCENT H. PALA:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state the number of Gram Panchayats which are using Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) funds to construct and use household toilets/latrines even after the delinking of MGNREGS funds from the new Swachh Bharat Mission-Gramin (SBM-G)?

**ANSWER**  
**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

Construction of IHHL is a permissible activity under MGNREGA. The scheme of IHHL construction under MGNREGA shall focus on construction of IHHLs in Pradhan Mantri Awas Yojana - Gramin (PMAY – G), houses being constructed under other schemes. Under Mission Antyodaya, IHHL may be constructed from MGNREGS for households who do not have a toilet and have not been provided funds under SBM (G) for construction of IHHL. In all other Gram Panchayats, MGNREGS funds would be utilized only for PMAY-G beneficiaries.

Presently IHHLs are targeted for construction by all the States / UTs except Puducherry. Therefore, wherever PMAY-G houses are targeted for completion, the MGNREGS funds are being utilized for construction of IHHLs and GPs covered under Mission Antyodaya and there is no linkage from new SBM –G.

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